

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR GRIDS STEEL & ALLOYS LIMITED OPERATING IN BUSINESS OF FERRO CHROME AT MOUZA PIHURA AND KAPURSINGH NEAR KHUNTINI OF ATHARGARH SUB DIVISION, ODISHA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Grids Steel & Alloys Limited Pan No : AADCG5976D
2.	Address of the registered office	Flat No-3, 3rd Floor Mayuree Plaza, Near Old Bus Stand Berhampur Or
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Mouza Pihura and Kapursingh, Khuntuni, Distt. Athgarh, Odisha.
5.	Installed capacity of main products/ services	12000 MT/Per Annum
6.	Quantity and value of main products/ services sold in last financial year	Quantity: Nil Value of products/services: Rs 4,65,750/-
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email at process Email ID: cirp.gridsteel@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at process Email ID: cirp.gridsteel@gmail.com

10.	Last date for receipt of expression of interest	20 th May 2023
11.	Date of issue of provisional list of prospective resolution applicants	23 rd May 2023
12.	Last date for submission of objections to provisional list	28 th May 2023
13.	Process email id to submit EOI	cirp.gridsteel@gmail.com

Sd/-

Date 29th April 2023
Place: Bhubaneswar

Giridharilal Sharma
Resolution Professional
Regn. No: IBBI/IPA-001/IP-P00391/2017-18/10709
Regd. Address: A/1, P.C. Plaza, Bomikhal,
Bhubaneswar, Odisha-751006
For Grids Steel & Alloys Limited